

Annexure – 7

Name of the corporate debtor: Horizon Outsource Solutions Pvt Ltd Date of commencement of CIRP: 15-03-2023; List of creditors as on: 10.10.2024

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under Verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	DGGSTI , Zonal Unit, Mumbai	Maharashtra	16.08.2023	1,26,09,64,976	0.00	Penalty under GST act	No	0	0	0	0	1,26,09,64,976	Claim Recd physically thru post on 16.08.2023 at RP's residential address . Letter written on 18.8.2023 for supporting documents in proof of claim , clarification, working etc. No supporting documents received until 10.10.2024
2	State Tax Officer , Mum - VAT C 902, GST Deptt, Mumbai	Maharashtra	28.06.2024	5105375.00	0.00	claim MVAT FY 2016-17	No	0	0	0	0	5105375.00	as per the Regulations, claim must have been recd within 90 days i.e. by 13.06.2023 hence, not accepted. Mail sent on 02.07.24
Total				1,26,60,70,351.00	0.00						0	1,26,60,70,351	